

बिचाराधीन पड़ी हैं, उनकी असग-अलग संख्या है ?

श्री० शेर सिंह : यह बहुत बड़ी संख्या हो जाएगी। सारे देश की मैं बता सकता हूँ। 1-4-1972 को 3 लाख 40 हजार टेलीफोनों की बेटिंग लिस्ट थी सारे देश में और उस समय वर्किंग कनेक्शज 10 लाख 56 हजार थे।

#### TRAINING OF DETECTIVES IN INDIA

\*769. SHRI NAWAL KISHORE SHARMA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government of India have invited some foreign detectives to impart training to Indian detectives;

(b) if so, whether these detectives have suggested some improvements in the detection system of India; and

(c) whether there is any proposal under the consideration of Government for holding a conference of world detectives in the near future ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K.C. PANT): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

श्री नवल किशोर शर्मा : देश में अपराधों की संख्या बढ़ती जा रही है और उसके तरीके भी बदलते जा रहे हैं। अपराध पकड़ने का जो पुराना तरीका है उसमें सुधार की बहुत आवश्यकता है। ऐसी स्थिति में किमिनल इंटेलीजेंस डिपार्टमेंट को रीआर्गेनाइज करके ऐसी व्यवस्था आप करेंगे जिससे नए साइंटिफिक तरीके से अपराधों को पकड़ने के बारे में कुछ किया जा सके और भविष्य में अपराधों की रोकथाम की जा सके ?

MR. SPEAKER : You asked about foreign detectives and he has said, "No".

श्री नवल किशोर शर्मा : सवाल सीधा और सिम्पल है। अपराध करने की मनोवृत्ति और उसके तरीके बदलते जा रहे हैं। अपराधियों को पकड़ने के वास्ते भी साइंटिफिक तरीके इस्तेमाल में आने चाहियें। इसलिए यह एक तरह से एक ही सवाल है।

MR. SPEAKER : He asked for information about foreign detectives and the Minister has said, "No". Now he is coming forward with many other suggestions. He can give separate notice about it.

SHRI DINEN BHATTACHARYYA : It may be that the Government has not invited foreign detectives to give training to the persons in our Intelligence Department. But is it not a fact that some of the IAS Officers and ICS officers are sent to England to get training in Scotland Yard?

MR. SPEAKER : The main question relates to their coming to our country (*Interruption*) In this world anything can be related by any logic. It is a wrong thing.

Next Question.

#### 10 PAGE RESTRICTIONS ON NEWSPAPERS

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\*770. SHRI B.S. BHAURA :

SHRI HARI KISHORE SINGH :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the National Union of Journalists in a Resolution adopted by its National Executive has described Governments' action in restricting the number of pages to be published in a newspaper to 10 as unilateral and arbitrary; and

(b) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI

**SATPATHY:** (a) Government has seen some press reports to that effect.

(b) Government does not agree with the views of the National Union of Journalists, which has been formed recently. The decision to impose a ceiling of 10 pages was taken after full consideration of the matter with a view to conserving foreign exchange.

**श्री भान सिंह भौरा :** इस यूनियन ने गवर्नमेंट के फैसले को यूनिलेटरल और आरबिटरेरी बताया है। मैं यह जानना चाहता हूँ कि उसने दलीलें क्या दी हैं और उन की मांगें क्या हैं।

**SHRIMATI NANDINI SATPATHY :** I have already said that we do not agree with the views of this Union of Journalists which has been formed recently. We have got the names of the people who are in this Union. It is for the hon. Member to infer to which group they belong.

**श्री भान सिंह भौरा :** क्या किसी और यूनियन ने सरकार को अपना कोई रेजोल्यूशन भेजा है, जिस में गवर्नमेंट के डिसिजन को सपोर्ट किया गया हो; अगर हाँ, तो उस में क्या कहा गया है?

**SHRIMATI NANDINI SATPATHY:** At this moment I do not have the full facts with me, but I can say this much that we have got a number of letters from different Associations—one is the Indian Language Newspaper Association—and also some letters from working journalists and other individuals supporting the stand of the Government.

**SHRI HARI KISHORE SINGH :** In view of the fact that this matter has created a lot of misunderstanding in the country—and some, quite deliberate also—will the Government spell out clearly the basis on which it has come to the conclusion of ten-page ceiling for newspapers, and secondly, may I know whether the ceiling is sufficient for national newspapers?

**SHRIMATI NANDINI SATPATHY:** The main purpose of coming to this de-

cision is conservation of foreign exchange, which I have already mentioned. Once there is some material for which we have to have rationing, naturally, any system of rationing must be equitable. So, under these circumstances, we had to formulate this policy.

**SHRI PARIPOORNANAND PAINULI:** Do Government propose to encourage and help small newspapers in the country, and what are the concrete steps taken in this regard?

**SHRIMATI NANDINI SATPATHY:** I have already said that the main purpose of this policy is to conserve foreign exchange and then, again, for equitable distribution.

**SHRI PARIPOORNANAND PAINULI:** I wanted to know about small newspapers. No answer has been given to that.

**SHRIMATI NANDINI SATPATHY:** Helping small and medium newspapers is the pronounced policy of the Government and, I think, it does not need any repetition.

**SHRI JYOTIRMOY BOSU :** May I know whether it is a fact that the working journalists apprehend reduction of establishment, and, if so, what steps do Government propose to take to prevent that?

**SHRIMATI NANDINI SATPATHY:** Some apprehensions were expressed which came to our notice but we think that there is no basis for that.

**SHRI INDRAJIT GUPTA:** In view of the fact that there is a possibility that some newspaper employers may use this as a pretext to reduce their staff and also in view of the fact that the decision is becoming infructuous by virtue of the fact that some courts have begun to allow individual newspapers to increase the number of pages above ten, what prevents the Government from resorting to the more direct and simpler method which could achieve the same end by imposing a price-page schedule which no longer is legally vulnerable in view of the Constitutional Amendment which has been adopted? Why not they go in for price-page schedule instead of this method?

**MR. SPEAKER :** A suggestion for action.

**SHRI INDRAJIT GUPTA :** Would it not achieve the same end without creating complication ?

**MR. SPEAKER :** Are you asking for legal opinion or giving some suggestion ?

**SHRI INDRAJIT GUPTA :** Have they rejected the idea or are they considering it ? What is the difficulty ? I want to know.

**SHRIMATI NANDINI SATPATHY :** We have not rejected any idea so far... *(Interruptions)* We will definitely look into it.

श्री शंकर दयाल सिंह : मैं यह जानना चाहता हूँ कि यह जो पृष्ठों पर सीलिंग लगी है, क्या कुछ समाचारपत्रों ने उस का उल्लंघन किया है ; यदि हाँ, तो सरकार ने इस बारे में क्या कार्यवाई की है। जैसे दैनिक समाचारपत्रों के लिए दस पृष्ठों की सीलिंग लगाई गई है, क्या सरकार उसी तरह साप्ताहिक और मासिक पत्रों के लिए भी कोई पृष्ठों की सीलिंग लगाने जा रही है ?

**MR. SPEAKER :** The question is about a resolution adopted by the National Union of Journalists that the Government's action is unilateral. माननीय सदस्य संख्या में पढ़ गये हैं।

**SHRI SURENDRA MOHANTY :** Has it come to the notice of the Government that a pull-out has been issued under the Consumers' Service by some big newspapers and, if so, will it not nullify the objective of the ten page ceiling ?

**MR. SPEAKER :** I could not follow it. Have you followed ?

**SHRIMATI NANDINI SATPATHY :** It has come to the notice of the Government. The average of the ten page will be calculated only at the end of the year and if any action is necessary, we will think about it at that time.

**SHRI SURENDRA MOHANTY :** That was not my question. I asked whether the Government's attention has been drawn to the pull-out issued under the Consumer Service by some big newspapers which nullifies the object of ten page ceiling ?

**MR. SPEAKER :** I also could not understand the question. Will you please repeat the question ?

**SHRI SURENDRA MOHANTY :** Whether the Government's attention has been drawn to the special pull-outs issued under the guidance of Consumers' Service which will nullify the very object of 10 page schedule and, if so, what does the Government propose to do ?

**SHRIMATI NANDINI SATPATHY :** I think I have already replied to the question which the hon. Member has put.

**MR. SPEAKER :** I think he does not understand, nor do you understand him, nor do I understand.

We pass on to the next question.

#### COLLABORATION AGREEMENTS BETWEEN EAST EUROPEAN COUNTRIES AND PRIVATE SECTOR

\*771. **SHRI BIRENDER SINGH RAO :** Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether the number of collaboration agreements signed in 1971 between the East European countries and private sector in India were more than that in 1969 and 1970; and

(b) If so, the extent of increase ?

**THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOUDHURY) :** (a) and (b). Yes, Sir. The number of foreign collaboration proposals approved between East European countries and private sector parties in India during 1971 was 10 as compared to 4 and 6 during the years 1969 and 1970 respectively.